

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A. No. 62/001379/2021

This the 22nd March, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Gulzar Ahmad Zargar s/o Ghulam Mohammad Zargar r/o SICOP Road, Bijbehara Anantnag.
2. Reyaz Ahmad Hakeem s/o Mohammad Ismail Hakeem, r/o Larm Ganjipora (Gassipora, Wanpoh), District Anantnag.
3. Abdul Majeed Bhat s/o Ghulam Nabi Bhat, r/o Sarnal, Anantnag.
4. Gulzar Ahmad Khan s/o Abdul Gani Khan, r/o Kelam, Kulgam.
5. Masood Gulzar Qadri s/o Ghulam Nabi Qadri, r/o Kadipora, Anantnag.
6. Mohammad Amin Khanday s/o Abdul Rehman Khanday, r/o Nawa, Bonigam, Kulgam.
7. Abdul Rouf Shaheen s/o Abdul Gani, r/o Tengjan, District Kulgam.
8. Fedah Ahmad Bhat s/o Khurshid Ahmad Bhat, r/o Khudwani, District Kulgam.
9. Mohammad Yaqoob Sheikh, r/o Panzeth, Qazigund, District Kulgam.
10. Mohd. Ayoub Kuttay s/o Abdul Ahad Kuttay r/o Kalatrang, Kulgam.
11. Ghulam Ahmad Bhat s/o Mohd. Jabbar Bhat, r/o Durpora, Shopian

12. Javid Ahmad Sheikh s/o Ghulam Mohi-ud-din Sheikh, r/o Wanpora, Khudwani, Kulgam.



.....Applicants

(Advocate: Mr. S.A.Makroo)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Government Health & Medical Education Department, Civil Secretariat, Srinagar/Jammu.
2. Director Health Service s Kashmir Srinagar.
3. Chief Medical Officer, Anantnag.
4. Chief Medical Officer, Kulgam.
5. Chief Medical Officer, Shopian.

.....Respondents

O R D E R [O R A L]

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

The present petition is disposed of with a direction to the respondents to consider the case of the applicants for grant of in-situ promotion in the next meeting of Departmental Promotion Committee, and

subject to eligibility of the applicants for their promotion in situ, in accordance with rules and promotion.

2. Learned counsel for the applicants submits that as per circular issued by the Government, the meeting of Departmental Promotion Committee is to take place twice in a year. Therefore, respondents are directed to place the case of the applicants in the coming meeting of Departmental Promotion Committee.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

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